## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.109/(MAH)/2014

CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2016

NAME OF THE PARTIES: M/s. Stride Infracon Pvt. Ltd.

V/s. M/s. Wildoak Infrastructure and Projects Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

1. Mr. Himanslu Vij, Adu. ilb Mr Pr Yordau S. No.

## **ORDER**

C.P. No. 109/397, 398/CLB/MB/2014

Dated: 08.12.2016

Ld. Counsel for Petitioner present. Respondent's side absent.

At the request of Petitioner's side, list this matter for final hearing on 27th January, 2017.

sd/-

**B.S.V. PRAKASH KUMAR** Member (Judicial)

sd/-

V. NALLASENAPATHY Member (Technical)